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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 120/9/HDB/2018
NAME OF THE COMPANY	AB Expressway Ltd
NAME OF THE PETITIONER(S)	Egis India Consulting Engineers Pvt Ltd
NAME OF THE RESPONDENT(S)	AB Expressway Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tarun G Reddy	Advocate	9502036363	
Abhijeet Talwar	Advocate	8074663733	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr. Tarun G.Reddy and Mr.Abhijeet Talwar present for Petitioner.


Petitioner filed proof of service of notice on the Respondent.

Mr.G.V.B Santhosh Kumar filed Vakalat for Respondent.

Learned counsel appearing for Respondent request time to file reply.

Respondent shall file reply within two weeks.

List the matter on 11.04.2018 for hearing before admission.


MEMBER (Judicial)